

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH
R.A. No. 241/2002 IN
Original Application No. 2776 of 2001

(1)

New Delhi, this the 24th day of October, 2002

HON'BLE MR. KULDIP SINGH, MEMBER(JUD.)

Shri Mohan Lal
S/o Shri Behari Singh
B/o House No. 1934
Village Pillantir,
Kotla Mubarkpur,
New Delhi.

-APPLICANTS

Versus

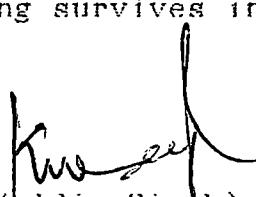
1. Secretary,
Department of Culture,
Ministry of Human Resources &
Development, Shastri Bhawan,
New Delhi.
2. Director (Administration)
Archaeological Survey of India,
Janpath, New Delhi.
3. Superintendent, ASI
Delhi Circle,
Safdarjung Tomb,
New Delhi.

-RESPONDENTS

O R D E R BY CIRCULATION

The present RA No. 241 of 2002 has been filed by the applicant for review of the order passed in OA No. 2776/2001 on 13.8.2002.

2. In the RA the review applicant has taken more or less the same grounds to argue the RA, which he had taken while arguing the OA. While delivering the judgment, all the grounds were considered. No fresh error has been pointed out which may call for review of the order. Further, the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22 (3) (f) (i) of the Administrative Tribunals Act.
3. In view of the above, nothing survives in the RA, which is accordingly dismissed.


(Kuldip Singh)
Member (J)

Rakesh